CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 8/TT/2021

Subjectn	:	Petition for determination of transmission tariff from COD to 31.3.2024 for 240 MVAr Switchable line reactor along with 850 ohm NGR and 765 kV switchable line reactor bay (GIS) at 765/400 kV Pune (GIS) Sub-station under Western Region System Strengthening Scheme XVII.

Date of Hearing	:	7.7.2022
Coram	:	Shri I.S. Jha, Member Shri Arun Goyal, Member Shri P. K. Singh, Member
Petitioner	:	Power Grid Corporation of India Ltd.
Respondents	:	Madhya Pradesh Power Management Company Limited and 10 Others
Parties present	:	Shri S. S. Raju, PGCIL Shri D.K. Biswal, PGCIL Shri Ved Prakash Rastogi, PGCIL Shri A.K. Verma, PGCIL Shri Anindya Khare, MPPMCL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The petition shall be listed for hearing in due course for which separate notices will be issued to the parties.

By order of the Commission

sd/-(V. Sreenivas) Joint Chief (Law)